

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to order that owing to conference of Chief Justices and Chief Ministers scheduled to be held on **24th April, 2016 (Sunday)** at New Delhi, atleast an Officer/Official from each branch of the Registry as well as responsible Officer from the H.P. State Judicial Academy and H.P.State Legal Service Authority, well conversant with the matters will remain present on **24th April, 2016**, to attend any call/query, if so desired. The names of Officers/Officials detailed for duty alongwith their contact number be intimated to the Ld. Registrar(Vigilance) well in advance.

The above orders be complied with in letter and spirit by all concerned. Any departure therefrom will be viewed seriously.

BY ORDER

HON'BLE THE CHIEF JUSTICE

REGISTRAR GENERAL

Endst.HHC/Admn.1(18)/78-XV- *9616-22* Dated April 19, 2016
Copy forwarded for compliance to:- *20*

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla.
2. Secretaries to the Hon'ble Judges, High Court of Himachal Pradesh, Shimla.
3. The Director/Dy. Director, H.P. State Judicial Academy, Shimla.
4. The Member Secretary, H.P. State Legal Services Authority, Shimla.
5. All the Addl. Registrars/ Deputy Registrars/ Assistant Registrars/ Court Masters/Private Secretaries/Section Officers/Chief Librarian, High Court of Himachal Pradesh, Shimla.
6. The Secretaries/Private Secretaries/ PAs to the Registrar General/ Registrar (Vigilance)/ Registrar (Rules)/Registrar (Judicial)/ Registrar (Administration)/ Registrar (Estt.) & CPC, High Court of Himachal Pradesh, Shimla.
7. The Section Officer (Computer), H.P., High Court, Shimla. He is directed to upload the above Office Order on the High Court Website today itself.


REGISTRAR (Estt.)